IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Jaipur, the 21st day of December, 2010

CONTEMPT PETITION No.20/2010

<u>IN</u>

ORIGINAL APPLICATION No.443/1993

CORAM:

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER HON'BLE MR.ANIL KUMAR, ADMINISITRATIVE MEMBER

Prabhati Lal Sharma S/o Late Shri Chiranji Lal Sharma, R/o Kha-6, Shri Ram Colony, Ram Nagar, Sodala, Jaipur.

... Petitioner/Applicant

(By Advocate: Miss Ashish Joshi)

Versus

- Shri P.J.Thomas,
 Secretary to the Govt.,
 Ministry of Telecommunication,
 New Delhi.
 - 2. Shri G.K.Agarwal, Chief General Manager, Telecommunication, Rajasthan Telecom Circle, Jaipur.

... Respondents

(By Advocate : Shri Inderjeet Singh)

ORDER (ORAL)

The applicant/petitioner has filed this Contempt Petition for alleged violation of the order dated 3.11.2000, passed by

this Tribunal in OA No.443/1993, which order was affirmed by the Hon'ble High Court vide order dated 22.7.2009.

- 2. Since order of the Tribunal was not complied with, notices of this CP were issued to the respondents who have filed their reply. In para-2 of the reply, the respondents have stated that the applicant has been granted BCR promotion vide order dated 14.7.2010. He has also been paid arrears of pay and allowances from 1.12.1992 to 31.7.1993. Arrears of Earned Leave encashment amounting to Rs.2824/- has also been granted vide order dated 16.7.2010. It is further stated that revision of pension has been made and payment of arrears thereof as well as arrears of gratuity, amounting to Rs.2655/-, has also been paid vide order dated 20.7.2010.
- 3. In view of what has been stated above, the present CP does not survive for consideration and the same stands disposed of accordingly. Notices issued to the respondents are hereby discharged.

Anil Kuman

(ANIL KUMAR) MEMBER (A) (M.L.CHAUHAN) MEMBER (J)

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कितक कि के अविशानुसार में उपास्थिति में दिन्द कि गरे। जो भाग-ध द ध्रि मह किरे गरे।

Section Officer (Judicial)
Central Uministrative Tribuse)
Naipur Bench, JAIPUR

coly given vide No 1219 5 1220 22/12/10